GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO-4241 TO BE ANSWERED ON- 19/08/2025

National Institute for the Welfare of Persons with Disabilities

4241. Shri Arun Govil:

Shri Mahendra Singh Solanky:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the total number of National Institutes for the Persons with Disabilities being run by the Ministry for the welfare of PwDs;
- (b) whether there is any proposal to increase the financial assistance for enhancing the capacity of these institutes, if so, the details thereof;
- (c) whether there has been a substantial increase in the number of courses and students in these institutes since 2014, if so, the details thereof;
- (d) whether the Government has implemented any specific measures to promote inclusive education for children with disabilities in the Dewas-Shajapur Constituency, if so, the details thereof;
- (e) the total number of schools in the constituency that are disability-friendly in terms of infrastructure, teaching materials, and trained staff; and
- (f) whether there is a mechanism to ensure that Children with Special Needs (CwSN) are provided assistive devices, special educators and transport facilities?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L. VERMA)

(a) There are nine National Institutes being run by the Department of Empowerment of Persons with Disabilities for the welfare of Persons with Disabilities. The details are at **Annexure**.

- (b) Financial assistance to National Institutes under the Department is granted on yearly basis as per budgetary requirements furnished by the Institutes and allocation to this Department.
- (c) The number of courses and students in the National Institutes has been significantly increased between 2014-15 and 2024-25. The number of courses offered by the National Institutes under DEPwD rose from 94 to 143, while student enrolment grew from 2,287 to 3,511.
- (d) to (f) The Rights of Persons with Disabilities (RPwD) Act, 2016 (Section 16 and 17) mandates inclusive education and accessible transport for students with disabilities through trained special educators, individualized support, reasonable accommodations in schools, provide transportation facilities to the children with disabilities and also the attendant of the children with disabilities having high support needs, conduct survey of school going children in every five years, to train professionals and staff to support inclusive education at all levels of school education, promote accessible learning's ensuring full participation and completion of education for children with disabilities throughout the country including in the Dewas–Shajapur Constituency.

The Department is also implementing the Scheme of 'Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP Scheme)' under which funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country.

In addition, special education services are delivered in the National Institutes by trained educators.

To further enhance accessibility, National Institutes under the Department arranges transport facilities and travel support, including pickup/drop services and travel concessions, ensuring safe and convenient access to the institutes.

The Central Board of Secondary Education (CBSE) under the Ministry of Education, in alignment with the Rights of Persons with Disabilities (RPwD) Act, 2016, also mandates inclusive practices across affiliated schools including those situated in Dewas-Shajapur constituency. 62 schools situated in Dewas and Shajapur districts of Madhya Pradesh are affiliated to CBSE. The Board has taken following measures to ensure disabled friendly learning environment in its affiliated schools:

- (i) Mandated infrastructural provisions such as ramps, auditory signals, and accessible toilets under its Affiliation Bye-Laws.
- (ii) Appointment of Special Educators in schools to support Children with Special Needs (CwSN).
- (iii)Examination concessions such as additional time, use of scribes, exemption from second language, and provision of screen reading software.

- (iv)Guidelines and an accessibility code for institutions to remove physical and communication barriers.
- (v) Promoted inclusive teaching through capacity-building programs and manuals on inclusive practices.
- (vi)A handbook of Inclusive Education to help schools create inclusive learning environments.

<u>Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.4241 for answer on 19.08.2025</u>

- 1. National Institute for the Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun
- 2. Ali Yavar Jung National Institute of Speech and Hearing Disabilities (AYJNISHD), Mumbai
- 3. National Institute for the Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad
- 4. National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai
- 5. Pt. Deendayal Upadhyaya National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi
- 6. Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack
- 7. National Institute for Locomotor Disabilities (NILD), Kolkata
- 8. Indian Sign Language Research & Training Centre (ISLRTC), New Delhi
- 9. National Institute of Mental Health and Rehabilitation (NIMHR), Sehore
